

HARYANA VIDHAN SABHA

Starred Questions

*to be asked at a meeting of the Haryana Vidhan Sabha to be held on Thursday, the
13th March, 2008.*

CONSTITUTION OF DEBT RECONCILIATION BOARD

***834. SH. SHAMSHER SINGH SURJEWALA, M.L.A:** Will the **Minister of State for Revenue & Disaster Management** be pleased to state: -

- a) whether the Haryana Government has constituted Debt Reconciliation Board in the State; if so, the criteria laid down by the Government for the functioning of these Boards and the procedure adopted by such Boards; and
- b) the district-wise number of cases received by these Boards upto 31.01.2008 togetherwith the number of cases disposed off?

Chandigarh:

SUMIT KUMAR

The 5th March,
2008

Secretary,

Haryana Vidhan Sabha